


**"OFFICE ORDER"**

In the interest of administration following transfers and postings of the Clerk, in Kangra Civil and Sessions Division are hereby ordered with immediate effect:-

1. Sh. Anvir Singh, Naib Nazir of the office/court of Senior Civil Judge- cum-ACJM, Palampur is transferred and posted as Naib Nazir in the office/court of Senior Civil Judge-cum-ACJM, Kangra vice Sh. Mangesh Kaistha Sr.No. 2
2. Sh. Mangesh Kaistha, Naib Nazir of the office/court of Senior Civil Judge- cum-ACJM, Kangra is transferred and posted as Copyist in the office/court of Senior Civil Judge-cum-ACJM, Nurpur vice Sh. Surjeet Singh Sr. No. 4
3. Smt. Sonu Chauhan, Copyist of the office/court of Addl. District and Sessions Judge-I, Kangra at Dharamshala is transferred and posted as such in this office against a vacant post.
4. Sh. Surjeet Singh, Copyist of the office/court of, Senior Civil Judge-cum-ACJM, Nurpur is transferred and posted as such in the court/office of Addl. District and Sessions Judge-I, Kangra at Dharamshala vice Smt. Sonu Chauhan Sr. No. 3
5. Smt. Ritu Chaudhary, Criminal Ahlmad of the office/court of Civil Judge- cum-JMIC Jawali is transferred and posted as Naib Nazir in the court/office of Civil Judge-cum-JMIC Kangra against a vacant post.
6. Smt. Shalu Rani, newly appointed Clerk is posted as Naib Nazir in the office/court of Senior Civil Judge-cum -ACJM, Palampur vice Sh. Anvir Singh Sr. No.1
7. Sh. Arun Rana, newly appointed Clerk is posted as Paid Candidate in the office/court of Senior Civil Judge -cum -CJM, Kangra at Dharamshala against a vacant post .
8. Sh. Manoj Kumar, newly appointed Clerk on contract basis is posted as Civil Ahlmad in the office/court of Addl. District and Sessions Judge-III, Kangra at Dharamshala against a vacant post .
9. Sh. Jatinder Sood, Criminal Ahlmad of the office/court of Civil Judge-cum-JMIC Dehra is transferred and posted as Civil Ahlmad in the office/court of Civil Judge- cum-JMIC Indora against a vacant post.
10. Sh. Haqiqat Rai, Naib Nazir, of the office/court of Civil Judge-cum-JMIC Indora is transferred and posted as such in the court/office of Senior Civil Judge-cum-ACJM, Dehra against the post to be vacated by Sh. Punnu Ram due to his superannuation.
11. Sh. Harsh, Criminal Ahlmad, of the office/court of, Civil Judge-cum-JMIC Indora is transferred and posted as Civil Ahlmad in the court/office of Senior Civil Judge-cum-ACJM, Kangra vice Sh. Anit Kumar Sr. No. 12
12. Sh. Anit Kumar, Civil Ahlmad of the office/court of Senior Civil Judge- cum-ACJM, Kangra is transferred and posted as Criminal Ahlmad in the office/court of Civil Judge-cum-JMIC Indora vice Sh. Harsh Sr. No. 11
13. Sh. Anupam, Copyist of the office/court of, Civil Judge-cum-JMIC Indora is transferred and posted as Naib Nazir in the same office vice Sh. Haqiqat Rai Sr. No. 10
14. Sh. Virender Chauhan, newly appointed Clerk is posted as Copyist in the office/court of Civil Judge -cum -JMIC Indora vice Sh. Anupam Sr. No. 13.
15. Sh. Vijay Singh, Copyist of the office/court of Civil Judge-cum-JMIC Jawali is transferred and posted as Criminal Ahlmad in the same office vice Smt. Ritu Chaudhry Sr. No. 5.

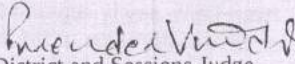
16. Smt. Krishma, Addl. Ahlmad of the office/court of Senior Civil Judge-cum-ACJM Dehra is transferred and posted as Criminal Ahlmad in the court/office of Civil Judge-cum-JMIC Dehra vice Sh. Jatinder Sood Sr. No. 9
17. Sh. Surinder Kumar, Naib Nazir of the office/court of Senior Civil Judge-cum-ACJM Nurpur is transferred and posted as Civil Ahlmad in the court/office of Senior Civil Judge-cum-ACJM Palampur vice Sh. Ravi Kumar Sr. No. 18.
18. Sh. Ravi Kumar, Civil Ahlmad of the office/court of Senior Civil Judge-cum-ACJM Palampur is transferred and posted as Naib Nazir in the court/office of Senior Civil Judge-cum-ACJM Nurpur vice Sh. Surinder Kumar Sr. No. 17.
19. Sh. Parveen Thakur, Execution Clerk of the office/court of Senior Civil Judge-cum-ACJM Kangra is transferred and posted as Copyist in the court/office of Civil Judge-cum-JMIC Jawali vice Sh. Vijay Singh Sr. No. 16.

Note:- All the above named official are directed to join their new place of posing on or before 15.3.2018 except newly appointed official. However, they are directed to join their place of posting forthwith

  
(Purender Vaidya)  
District and Sessions Judge,  
Kangra Division at Dharamshala.

Endst No.DSJ/EC/(2-7)/2018:- 2162-12 Dated:- 28/2/2018  
Copy forwarded to:-

1. The Addl. District and Sessions Judge-(I) and (III), Kangra at Dharamshala for information and necessary action.
2. The Senior Civil Judge -cum-CJM, Kangra at Dharamshala for information and necessary action.
3. The Senior Civil Judge -cum-ACJM, Kangra, Palampur, Dehra and Nurpur for information and necessary action.
4. The Civil Judge -cum-JMICs Dehra, Jawali, Indora and Kangra for information and necessary action.
5. The above named officials by name for information and necessary action.
6. The personal files of the officials concerned.
7. Guard file.

  
District and Sessions Judge,  
Kangra Division at Dharamshala.

By Fax

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION  
AT DHARAMSHALA.

No. DSJ/EC/(2-7)/2018:-

Dated:-

**"OFFICE ORDER"**

In the interest of administration following transfers and postings of Process-Servers, in Kangra Civil and Sessions Division are hereby ordered with immediate effect:-

1. Shri Pardhan Chand, Process-Server of this court is transferred and posted as such in the office/court of Senior Civil Judge -cum -CJM, Kangra at Dharamshala vice Smt. Saroj Kumari Sr. No. 2.
2. Smt. Saroj Kumari, Process-Server of the office/court of Senior Civil Judge -cum -CJM, Kangra at Dharamshala is transferred and posted as such in this office vice Sh. Pardhan Chand Sr. No. 1.
3. Sh. Anil Kumar(I) Process-Server of the office/Court of Senior Civil Judge-cum-ACJM, Palampur is transferred and posted as such in the office/court of Civil Judge-cum -JMIC Baijnath vice Sh. Sumit Kumar Sr No. 4
4. Sh. Sumit Kumar, Process-Server of the office/Court of Civil Judge-cum-JMIC Baijnath is transferred and posted as such in the office/court of Senior Civil Judge-cum -ACJM, Palampur vice Sh. Anil Kumar Sr. No. 3.
5. Sh. Bintu Mehta, newly appointed Process-Server is posted as such in the office/court of Senior Civil Judge -cum -ACJM, Kangra against a vacant post.
6. Sh. Sushil Kumar, newly appointed Process-Server is posted as such in the office/court of Senior Civil Judge -cum -ACJM, Nurpur against a vacant post.
7. Sh. Vikas newly appointed Process-Server is posted as such in the office/court of Senior Civil Judge -cum -ACJM, Nurpur against a vacant post.
8. Sh. Ajay Kumar, newly appointed Process-Server is posted as such in the office/court of Senior Civil Judge -cum -CJM, Kangra at Dharamshala against a vacant post.
9. Sh. Vishal Chaudhary, newly appointed Process-Server is posted as such in the office/court of Civil Judge -cum -JMIC Kangra against a vacant post.

Note:- The official mentioned as Sr. No. 1 to 4 are directed to join their new place of posing on or before 15.3.2018 and the officials mentioned from Sr. No. 5 to 9 are directed to join their place of posting forthwith

(Purender Vaidya)

District and Sessions Judge,  
Kangra Division at Dharamshala.

Endst No.DSJ/EC/(2-7)/2018:-

2018-44

Dated:-

29/3/2018

Copy forwarded to:-

1. The Senior Civil Judge-cum-CJM, Kangara at Dharamshala for information and necessary action.
2. The Senior Civil Judges-cum-ACJMs, Palampur, Nurpur and Kangra for information and necessary action.
3. The Civil Judges-cum-JMICs, Kangra and Baijnath for information and necessary action.
4. The Civil Nazir of this office for information and necessary action.
5. The above named officials by name for information and necessary action.
6. The personal files of the officials concerned.
7. Guard file.

Purender Vaidya  
District and Sessions Judge,  
Kangra Division at Dharamshala.